

1978-82 के दौरान पाली क्षेत्र को 17.24 लाख रुपये आवंटित किए गए थे। 1982-83 के लिए 3.77 लाख रुपये आवंटित किए गए हैं।

(घ) काफी संख्या में जनजातीय व्यक्तियों के लाभान्वित होने की संभावना है। राज्य सरकार ने सूचित किया है कि 1979-82 के दौरान 386 परिवारों को लाभ हुआ है।

Setting up of industries in Western Rajasthan

1578. SHRI VIRDHI CHANDER JAIN : Will the Minister of INDUSTRY be pleased to state :

(a) whether any special programmes are being formulated to remove industrial backwardness of Western Rajasthan ;

(b) if so, the details thereof ; and

(c) whether Government would consider setting up of a big or medium industry in this region ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b). For the development of industrially backward areas of the country including those in Rajasthan, in addition to the incentives and facilities offered by the State Governments and Union Territory Administrations, the Central Government offers incentives like Central Investment Subsidy, Concessional Finance, Tax concessions, etc.

(c) Location of Central public sector projects is decided on techno-economic considerations, and where feasible, preference is extended to backward areas.

Setting up of razor blade project in Karnataka

1579. SHRI TARIQ ANWAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry has sanctioned more than Rs. 1,000 lakh foreign exchange for the establishment of a razor blade project in Karnataka ;

(b) whether the products of the project are so highly priced that no common man can make use of them ; and

(c) if so, the reaction of Government to expending such huge sum of foreign exchange on products meant for urban rich ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) No, Sir.

(b) There is no price control on safety razor blades and individual manufacturers have to determine prices taking into account the quality factor and market preferences.

(c) Does not arise.

Survey of socio Economic Aspects of Tribal sub-plan in Madhya Pradesh

1580. DR. VASANT KUMAR PANDIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the findings and data revealed in the survey of Socio-economic aspects of Tribal sub-plan in M.P. State ; details of the villages identified and district-wise split up ;

(b) What specific plans have been drawn for the above villages at Hamlet level and Household level for socio-economic development and the time-table thereof during 1982, 1983 and 1984 ;

(c) how much financial allocation will be made by the Centre and what would be the financial involvement of M.P. State during each of the next three years;

(d) what agencies have been nominated to carry out these development programmes for tribal uplift and the specific tasks assigned to them; and

(e) whether Government will invite and involve social and welfare institutions already in the field to bear some responsibility of the sub-plan targets; if so give details pertaining to M.P. ?

THE MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (e) In Madhya Pradesh, bench-mark survey has been conducted on a back sample basis in 5 villages of each block in tribal sub Plan area and reports of this survey are under preparation with the Madhya Pradesh Government. Further action will be taken on the availability of the reports.

Allotment of Cement to Badaun and Etaha districts (U.P.)

1581. **SHRI MOHAMMAD ASRAR AHMAD :** Will the Minister to Industry be pleased to state :

(a) the quantum of cement allotted during the calendar year 1980, 1981 and 1982 (month-wise or quarter wise) to the districts of Budaun Etah U.P.) and Central supplies made during the aforesaid period as against the total requirement of these districts;

(b) whether Government work in Budaun and Etah is also held up for want of cement and since when;

(c) the reasons for the short supply of cement in the districts of Badaun and Etah; and

(d) whether steps are being taken to expedite additional supply of cement ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATI TIWARI) :

(a) to (d) Under the scheme of distribution of levy cement in vogue, bulk allocations of cement are made in favour of State/Union Territories for distribution among various sectors in the States/Union Territories. Within the bulk availability of cement and in accordance with the parameters of distribution of levy cement under the new policy, it is for the State Government of U.P. to distribute cement among the various districts. District-wise allocations of levy cement is made by the States Government of U.P. in accordance with the provisions of the new policy. District-wise demand of cement is not maintained centrally. There is, however, a general scarcity of cement in the country and to this extent possibility of certain works being affected adversely cannot be ruled out. Every effort is being made to increase the availability of cement in the country and increase in allocations of levy cement would be possible only when overall availability of cement in the country, improves.

Shifting of two Divisions of G.S.I. from Calcutta

1582. **SHRIMATI GEETA MUKHERJEE :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that two divisions of the Geological Survey of India viz the Coal Division and the Off-shore Marine Resources Division are being contemplated to be removed from Calcutta ;

(b) whether it is also a fact that the Chief Minister of West Bengal and several M.Ps. from West Bengal have suggested him to retain the same in Calcutta ; and